

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2011
CA. No. 88/2015, 89/2015, 158/2015
121/2016



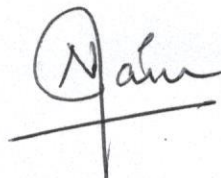
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Shishir B. Nevatia & Anr.
V/s.
M/s. Elegant Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
3	Dilip Nevatia	Director of R-1 & R-2 in Petition	
3	Anju Singh with B.K. Badi Neeta Jain	Joint Petitioners	 

COMMON ORDER

T.C.P. No. 24/284(4) CLB/MB/MAH/2010

T.C.P. No. 43/397-398/CLB/MB/MAH/2011

1. One of the Director Mr. Dilip Nevatia is present.
2. The Learned Counsel for respondent is present.
3. Due to paucity of time, the matter could not be proceeded.
4. By the order of the Bench next date is 14.02.2017, duly communicated to both the sides.

Dated: 12.01.2017.

Sd/-
M. K. SHRAWAT.
MEMBER (JUDICIAL).